

OUT TODAY

ITEM NO.90

COURT NO.3

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8525/2024

(Arising out of impugned final judgment and order dated 08-04-2024 in WP No. 9462/2024 passed by the High Court Of M.p At Indore)

SURESH CARLETONS

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(IA No. 87143/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 87142/2024 - EXEMPTION FROM FILING O.T.)

Date : 10-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Santosh Paul, Sr. Adv.
Ms. Lija Merin John, Adv.
Mr. Sanbha Rumnong, Adv.
Mr. Aakarsh Kamra, AOR
Mr. Ajay Justice Shaw, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable in four weeks.
2. *Dasti*, in addition, is permitted.
3. *Prima facie*, we find that the revocation

of the permission which was granted in favour of the petitioner of holding the prayer meeting is not justified. The permission which was granted *vide* order dated 22.03.2024 and revised on 05.04.2024 specified

various conditions so as to safeguard the interest of all the stake-holders and also to ensure that no law and order situation would arise. In these circumstances, the revocation of permission, in our view, was not justified.

4. In that view of the matter, we stay the order of revocation dated 07.04.2024.

5. It is needless to say that the petitioner will be entitled to hold the prayer meeting at 5:00 p.m. today, i.e., 10th April, 2024, however, the same shall be subject to the petitioner's strictly complying with the directions/conditions stated in order dated 22.03.2024 and 05.03.2024.

6. Registry is directed to communicate this order forthwith to the Registrar (Judl.), High Court of Madhya Pradesh, Bench at Indore, who shall communicate the same to the Collector, Indore.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER(NSH)